

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 37**  
**TO BE ANSWERED ON 21.06.2019**

**Ban on Plastics**

37. SHRI FEROZE VARUN GANDHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to adopt a uniform policy applicable to all States on plastic ban and if so, the details thereof;
- (b) whether the Government is aware that microbeads often used in cosmetic and detergent products are made of plastic and are not bio-degradable/soluble in the water, and that many countries have banned it and Bureau of Indian Standards has called them toxic for the environment;
- (c) if so, the details thereof;
- (d) whether the Government proposes to ban the use of plastic microbeads in such products, following the example of UK,US and other countries; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI PRAKASH JAVADEKAR)**

(a) The Government in supersession of the earlier Plastic Waste (Management and Handling) Rules, 2011 has notified the Plastic Waste Management Rules, 2016. The Rules are uniformly applicable to all the States.

(b) to (e) Schedule S to the Drugs & Cosmetics Rules, 1945 stipulates that cosmetics in finished form shall conform to the specifications laid down by Bureau of Indian Standards (BIS) from time to time. BIS has published an Indian Standard, IS 4707 (Part 2): 2017 'Classification of cosmetic raw materials and adjuncts: Part 2 List of raw materials generally not recognized as safe for use in cosmetics' as per which 'Plastic microbeads: 5 mm or less, water insoluble, solid plastic particle used to exfoliate or cleanse in rinse-off personal care products' must not form part of the composition of cosmetic products.

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